

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. A.No. 99 of 2015**

**Dated:- 31<sup>st</sup> August, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. Inderjit Kapoor, Technical Member**

**In the matter of:-**

**Power Grid Corp. of India Ltd. .... Appellant (s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Pradeep Misra for R 3-5  
Mr. R.B. Misra for R-13

**ORDER**

Learned counsel appearing for the respondents seek time to file counter affidavit. They are given two weeks' time to file their respective counter affidavits and serve copy thereof on the other sides. Rejoinder, if any, may be filed by the appellant thereafter. Pleadings are not complete.

**Post the matter on 6<sup>th</sup> October, 2015.**

**(Inderjit Kapoor)**  
**Technical Member**  
rkt/mk

**(Justice Surendra Kumar)**  
**Judicial Member**